

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 221 of 2015 &
IA No. 359 of 2015

Dated : 18th July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Silvassa Industries Association &Ors.

...Appellant(s)

Versus

Joint Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Devahuti
Mr. Mukund

Counsel for the Respondent(s) : Mr. Nitish Gupta for R.1

ORDER

Nobody is present on behalf of Respondent No.2 and no reply is filed.

List the matter on 23.08.2016.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/jps